

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 138 OF 2015

Dated: 19th September, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Damodar Valley Corporation

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Vishnu S. Pillai
For Mr. S.K. Chaturvedi for R-2
Mr. Ravin Dubey for R-3

ORDER

As the matter was not reached, post this matter for hearing on **12.10.2018**,
as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey)
Technical Member

vt/vg

(Justice N. K. Patil)
Judicial Member